(`crore)

Financial Year	Excise Duty collected	Excise Duty collected	
	on Petrol on Diesel		
2010-11	26,771	30,412	
2011-12 (upto October, 2011)	16,556	12,380	

Ministry of Finance has further informed that no separate data is available/maintained for Customs Duty collected on Petrol and Diesel.

(d) and (e) The levying of taxes in a particular country depends upon various factors, *interalia*, socio-economic and political conditions. Since these conditions vary from country to country, the tax structure differs across countries. The taxes levied on Petrol and Diesel in India vis-a-vis few other countries is given below:

(Indian Rupees per liter)

Country	Petrol		Diesel	
	RSP*	Taxes	RSP	Taxes
India	65.64	26.44	40.91	7.4
France	103.14	59.26	79.85	30.29
Germany	104.31	62.03	82.90	32.58
Italy	110.07	62.24	86.99	33.34
Spain	90.04	44.43	76.87	23.98
UK	108.47	65.10	95.18	47.02
Japan	88.09	38.58	76.14	23.73
USA	45.45	5.54	53.23	6.41

^{*}RSP - Retail Selling Price

Note: (i) RSP in India as per IOCL at Delhi effective 1.12.2011.

(ii) Prices and taxes of Petrol and Diesel in Other countries are as per International Energy Agency (IEA) report "End-use petroleum product prices and average crude oil import costs" for November, 2011. Average exchange rate of November 50.84/\$ used for conversion.

Impact of tightening of monetary policy on inflation

*393. SHRI P. BHATTACHARYA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government proposes to tighten its monetary policy to bring prices under control in view of inflation in the country being persistently on the rise;
 - (b) if so, the details thereof; and
 - (c) the likely impact of tightening of the monetary policy on inflationary trend?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) According to Reserve Bank of India's 3rd Mid-Quarter Review announced on December 16, 2011, the RBI has kept unchanged the cash reserve ratio (CRR) at 6 per cent and the policy repo rate under the liquidity adjustment facility (LAF) at 8.5 per cent. On a year-on-year basis, headline WPI inflation declined to 9.1 per cent in November, 2011 from 9.7 per cent in October, 2011.

(c) Does not arise.

Outsourcing of core banking activities in rural areas

- *394. SHRI SHADI LAL BATRA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government is contemplating any scheme to outsource the core banking activities in rural areas;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Reserve Bank of India (RBI) has issued guidelines on Managing Risks and Code of Conduct in Outsourcing of Financial Services by banks on 03.11.2006. As per the provisions of these guidelines, banks which choose to outsource financial services, should however not outsource core management functions including internal audit, compliance function and decision-making functions like determining compliance with Know Your Customer (KYC) norms for opening deposit accounts, according sanction for loans (including retail loans) and management of investment portfolio.

- (b) In view of reply to (a) above, does not arise.
- (c) The underlying principles behind these guidelines are that the regulated entity should ensure that outsourcing arrangements neither diminish its ability to fulfill its obligations to customers and RBI nor impede effective supervision by RBI.

Availability of clean energy technology to developing countries

- *395. PROF. SAIF-UD-DIN SOZ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that clean energy innovations or technologies are available with only a few developed countries;